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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 76/237/NCLT/AHM/2016 (New)
CA No. 38/237/CLB/MB/2014 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: ICICI Bank Ltd.
V/s.
Kemrock Industries & Exports Ltd. & Ors.

Section of the Companies Act: Section 237 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

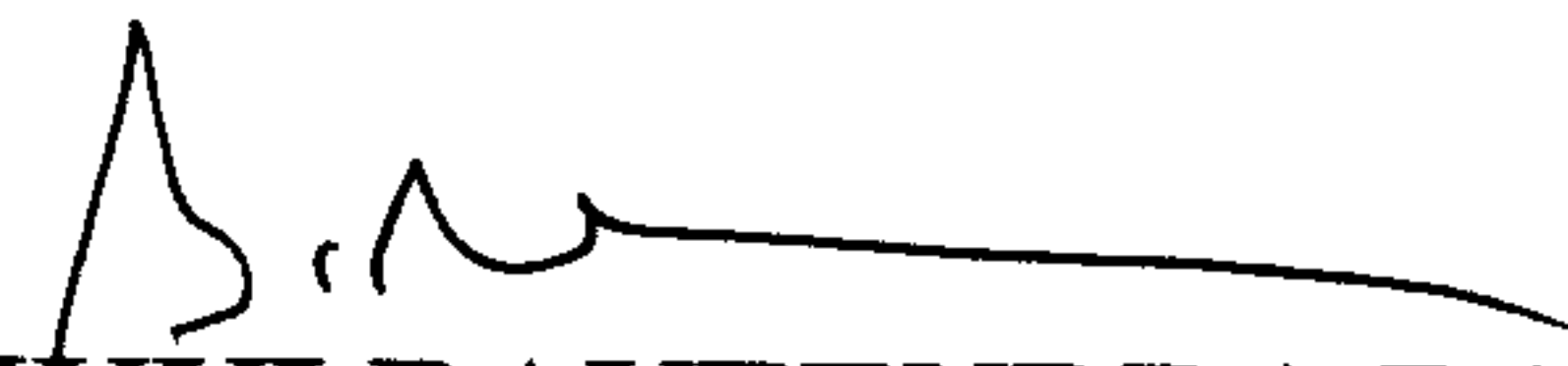
ORDER

None present for Petitioner. None present for Respondent.

List the matter on 26.03.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.